

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4056
ANSWERED ON:05.09.2012
CORRUPTION IN AICTE
Thol Shri Thirumaavalavan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the present status of 59 cases referred to the Central Bureau of Investigation (CBI) by his Ministry in respect of scandals/corruptions in AICTE, case-wise;
- (b) whether there is any delay in above referred cases by CBI along with its reasons;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto and the corrective steps taken in this regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr.D. PURANDESWARI)

- (a) Out of 59 cases, Prosecution sanction has been accorded against 4 officials. Regular Departmental Action has been initiated against 2 officials. Rest of the cases are under process with the concerned authorities.
- (b) No, Sir,
- (c) No, Sir.
- (d) AICTE has taken a number of measures towards transparent functioning and approval process and has introduced online submission of applications.